

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 18(ND)14**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017**

**NAME OF THE COMPANY: M/s. Mr. Dev Mittar Ahuja V/s. M/s. Fazilka Cotton And Synthetics Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1.	Mr. Gaurav Mitta ,	Adv	Respondent	<i>Deepali</i>
2.	Mr. Saurob Seth ,	Adv		
3.	Ms. Deepali Dwivedi ,	Adv		
4.	Dr. U.K. Chaudhary ,	Sr. Adv.	} Petitioner	<i>Kam Malhotra</i>
5.	Ms. Ananti T. Chaudhary ,	Adv.		
6.	MR. Karan Malhotra ,	Adv.		
7.	MR. Himanshu Vij ,	Adv		

**ORDER**

Preliminary arguments have been addressed by the Id. Sr.counsel for the Petitioner. For further arguments, be listed on 01.05.2017. The respondents are directed to file proof of having notified the petitioner for the Board Meetings relevant for a just decision in this case, if not already filed. List of dates also be filed by the parties in support of their arguments.

2. Adjourned to 01.05.2017.

*Sd/-*  
[ S.K. MOHAPATRA ]  
MEMER [T]

*Sd/-*  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]